

ITEM NO.13+17 Court 3 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SMC (Cr1.) No. 1/2020

IN RE PRASHANT BHUSHAN &amp; ANR.

([WITH OFFICE REPORT])

(IA No. 61203/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT)

with

W.P. (C) No. 792 of 2020

(For admission and IA No. 72307/2020 - stay application and IA No.  
72308/2020 - exemption from filing Affidavit)

Date : 05-08-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE KRISHNA MURARICounsel for the  
parties

Sh. K. K. Venugopal, Attorney General

Mr. Dushyant A. Dave, Sr. Adv.  
Ms. Kamini Jaiswal, Advocate  
Mr. Prashant Bhusan -IN-PERSONMr. Sajan Poovayya, Sr. Adv.  
Mr. Manu Kulkarni, Adv.  
Mr. Priyadarshi Banerjee, Adv.  
Ms. Hima Lawrence, Adv.Mr. Rishi Aneja, Adv.  
(Appearance slip not given)Mr. Priyadarshi Banerjee, Adv.  
(Appearance slip not given)

By Courts Motion

UPON hearing the counsel the Court made the following  
O R D E R

SMC (Cr1.) No. 1/2020

Heard the learned senior counsel appearing in the matter.

Arguments concluded.

Judgment reserved.

W.P. (C) No. 792 of 2020

Heard the learned senior counsel appearing in the matter.

We do not find any ground to entertain this Writ Petition,  
which is, accordingly, dismissed.

Pending interlocutory application(s) shall stand dismissed.

(JAYANT KUMAR ARORA)  
COURT MASTER

(JAGDISH CHANDER)  
ASSISTANT REGISTRAR

List of Books :-

1. (2001) 8 SCC 82 (Para 6)
2. (1988) 2 SCC 602 (Page 637 Para 40)
3. (1998) 3 SCC 167 (Para 26)
4. 2020 SCC Online 407 - Suo Moto (Cr1.) 2/2019 - Vijay Kurle
5. (1953) SCR 1169 (Pages 1171, 1175) - Dharma Prakash
6. (1974) 1 SCC 374 (Page 390)
7. (1978) 3 SCC 339 (Para 1)